

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-5**  
IB-11/ND/2021

**IN THE MATTER OF:**

Skystep Trading Ltd  
V/s  
Sanco Industries Ltd

....Applicant

....Respondent

**SECTION**

U/s Sec.9 IBC

Order delivered on 22.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Issue notice upon the respondents by all modes including the email Id of the respondents as well as through the process of the bench. Affidavit of service must be filed within one week from today. Two weeks' time is granted to file the reply from the date of receipt of the notice.

Thereafter, the rejoinder, if any, within one week from the date of receipt of the reply.

List on 12.03.2021.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**